

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 150-151 OF 2001

M/S. BHAGWATI PRASAD PAWAN KUMAR

A ppellant (s)

VERSUS

UNION OF INDIA

R espondent(s)

Date: 25/05/2006 These Appeals were called on for hearing today.

For Appellant(s)

Mr. Rajiv Mehta,Adv.

For Respondent(s)

Mr. A. Sharan, ASG

Mr. T.S.Doabia, Sr. Adv.

Ms. Sunita Sharma, Adv.

Mr. D.S.Mahra, adv.

Mrs Anil Katiyar,Adv.

The Court made the following

J U D G M E N T

The Court made the following

J U D G M E N T

Hon'ble Mr. Justice B.P. Singh pronounced the judgment of the Bench comprising His

Lordship and Hon'ble Mr. Justice R.V. Raveendran.

The appeals are dismissed without any order as to costs in terms of the signed judgment.

(Ajay Kr. Jain)
(Vijay Dhawan)

Court Master
Court Master

(Signed reportable judgment is placed on the fi

le)